

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

3. IA 5779(MB)2023
IN
C.P. (IB)/3394(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.02.2024**

Name of the Party: Wintry Engineering and Chemicals
Private Limited
Vs
Rushabh Lifestyle Private Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Yahya Batatawala, Ld. Counsel for the Applicant present.
2. **IA-5779/2023**: This is an application filed u/s 60(5) of the Insolvency and bankruptcy Code, 2016 to place on record the Report of Constitution of Committee of Creditors and list of Creditors. The same is taken on record.
3. In view of aforesaid, IA-5779/2023 is disposed of accordingly.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)